## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/699/(IB)/2017

NAME OF THE PETITIONER(S)

: BAOBAB BROADBAN LTD

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 Arm Karthik Mohan

Coursel for Petitions

CUML

2. P.V. SABARIDAS

Gr Gonsel Gr Rosp. PV. Balantela

## ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on 02.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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